

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 93 & 94 of 2014**

**Dated : 21<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Chhattisgarh State Power Distribution  
Co. Ltd.**

**..... Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory Commission  
& Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Arindam Dey for  
Mr. C.K. Rai for R-1  
Mr. Raunak Jain for R.2

**ORDER**

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 30.07.2014 after serving copy on the other side.

Post the matter on **11.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vg